

**LOK SABHA**

**UNSTARRED QUESTION NO.2100  
TO BE ANSWERED ON 1<sup>ST</sup> JANUARY, 2018**

**PRICES OF PETROLEUM PRODUCTS**

**2100. SHRI R. DHRUVA NARAYANA:  
SHRI MAHEISH GIRRI:  
SHRI RAHUL KASWAN:  
SHRI PRABHAKAR REDDY KOTHA:**

**पेट्रो लयम और प्राकृतिक गैस मंत्री**

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the Government has provided subsidies on petroleum products to Armed Forces especially for the physically disabled/families who have lost their members in casualties and if so, the details thereof;
- (b) the details of increase/decrease in the price of kerosene and Aviation Turbine Fuel (ATF) during the last three years and the current year;
- (c) whether the ATF cost in the country is among the highest globally and if so, the details thereof along with the steps taken by the Government to bring down the cost of ATF and include it under the ambit of Goods and Services Tax to reduce its cost;
- (d) whether the fuel/petroleum products in the country are being supplied on higher rate as compared to other countries and if so, the details thereof along with any study undertaken to assess the system being followed by other countries and implement the same methods in the country to provide fuel/petroleum products to the consumers at cheaper rates; and
- (e) the details of tax and cess levied on per litre of petrol, diesel, kerosene and LPG by the Union and State Governments, product-wise?

**ANSWER**

**पेट्रो लयम और प्राकृतिक गैस मंत्री**

**(श्री धर्मन्द्र प्रधान)**

**MINISTER OF PETROLEUM AND NATURAL GAS  
(SHRI DHARMENDRA PRADHAN)**

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(a): Prices of Petrol and Diesel have been made market-determined effective 26.06.2010 and 19.10.2014 respectively. Since then, the Public Sector Oil Marketing Companies (OMCs) take appropriate decision on pricing of Petrol and Diesel in line with international product prices and other market conditions. The Government continues to modulate the effective price to consumer for Subsidized Domestic LPG and Retail Selling Price (RSP) of PDS Kerosene. This is for all consumers including those belonging to armed forces.

(b): The details of increase/decrease in prices of PDS Kerosene and Aviation Turbine Fuel (ATF) during the last three years and current year is given at Annexure-I and Annexure-II respectively.

(c): Clause 12 A of Article 366 of the Constitution defines ‘goods and services tax’ (GST) as “any tax on supply of goods or services or both except taxes on the supply of alcoholic liquor for human consumption”. Further Article 279 A (5) provides that Goods and Services Tax Council shall recommend the date on which goods and services tax shall be levied on petroleum crude, high speed diesel, motor spirit, natural gas and aviation turbine fuel. Thus while petroleum products are included under goods and services tax, the date on which GST shall be levied on such products shall be as per decision of the Goods and Services Tax Council.

(d): The prices of petroleum products in the country are benchmarked to international product prices. Generally, the prices of sensitive petroleum products in the country are higher/lower than other countries mainly on account of prevailing tax regime and subsidy compensations by the respective Governments.

(e): The current Excise Duty on Petrol and Diesel is Rs.19.48/litre and Rs.15.33/litre respectively. At present, applicable GST on Domestic LPG and PDS Kerosene is 5%. State-wise effective rate of taxes on Petrol and Diesel are given at Annexure-III.

X-X-X-X-X

**Annexure-I**

**Annexure referred to in reply to part (b) of the Lok Sabha Unstarred Question No.2100 asked by Shri R. Dhruva Narayana, Shri Maheish Girri, Shri Rahul Kaswan and Shri Prabhakar Reddy Kotha to be answered on 1<sup>st</sup> January, 2018 regarding “Prices of Petroleum Products”.**

<b>Date of revisions</b>	<b>PDS SKO (Rs./ltr)</b>
As on 01.04.2014	14.96
01.11.2014	15.14*
16.02.2015	15.24
01.05.2015	15.24
04.03.2016	15.42
25.04.2016	15.36
03.06.2016	15.02
07.07.2016	15.27
01.08.2016	15.53
16.08.2016	15.68
01.09.2016	15.94
16.09.2016	16.19
21.09.2016	16.40
01.10.2016	16.66
16.10.2016	16.92
01.11.2016	17.17
16.11.2016	17.51
01.12.2016	17.76
16.12.2016	18.02
01.01.2017	18.28
16.01.2017	18.54
01.02.2017	18.77
07.04.2017	19.03
16.04.2017	19.29
01.05.2017	19.65
16.05.2017	19.91
01.06.2017	20.17
16.06.2017	20.43
01.07.2017	21.09
11.07.2017	21.22
16.07.2017	21.48
01.08.2017	21.74
16.08.2017	22.00
01.09.2017	22.27
16.09.2017	22.53
20.09.2017	22.76
15.11.2017	22.12

\*Consequent to Delhi becoming Kerosene free, the prices effective 01.11.2014 are at Mumbai.

## Annexure-II

Annexure referred to in reply to part (b) of the Lok Sabha Unstarred Question No.2100 asked by Shri R. Dhruva Narayana, Shri Maheish Girri, Shri Rahul Kaswan and Shri Prabhakar Reddy Kotha to be answered on 1<sup>st</sup> January, 2018 regarding “Prices of Petroleum Products”.

### Price of ATF

Date	Price (Rs./KL) At Delhi
November 01, 2017	54,143.00
October 01, 2017	53,045.00
September 01, 2017	50,020.00
August 01, 2017	48,110 .00
July 01, 2017	47,013.00
June 01, 2017	49,730.00
May 01, 2017	51,696.00
April 01, 2017	51,482.00
March 01, 2017	54,293.38
February 01, 2017	54,079.63
January 01, 2017	52,540.63
December 01, 2016	48,379.63
November 01, 2016	50,260.63
October 01, 2016	46,826.38
September 01, 2016	45,411.18
August 01, 2016	47,206.68
July 01, 2016	49,287.18
June 01, 2016	46,729.48
May 01, 2016	42,784.01
April 01, 2016	42,157.01
March 10, 2016	38,785.46
March 01, 2016	39,301.31
February 01, 2016	35,126.82
January 01, 2016	39,892.32
December 01, 2015	44,320.32
November 16, 2015	44,846.82
November 01, 2015	43,041.61
October 01, 2015	43,184.17
September 01, 2015	40938.24
August 01, 2015	46407.36
July 01, 2015	51267.36
June 01, 2015	53353.92
May 01, 2015	49609.84
April 01, 2015	49338
March 01, 2015	50363
February 01, 2015	46513.03
January 01, 2015	52423
December 01, 2014	59943
November 01, 2014	62537.93
October 01, 2014	67525.63
September 01, 2014	69603.25
August 01, 2014	70044.87
July 01, 2014	70161.76
June 25, 2014	69779.91
June 01, 2014	69747.98
May 01, 2014	71033.87
April 01, 2014	71800.21

Source: IOCL

**Annexure-III**

Annexure referred to in reply to part (e) of the Lok Sabha Unstarred Question No.2100 asked by Shri R. Dhruva Narayana, Shri Maheish Girri, Shri Rahul Kaswan and Shri Prabhakar Reddy Kotha to be answered on 1<sup>st</sup> January, 2018 regarding “Prices of Petroleum Products”.

**State-wise Taxes/VAT (in Rs./Ltr.)**

		Petrol(Rs./ltr)	Diesel(Rs./ltr)
SR. No.	State	As on 1st Dec'17	
1	Andhra Pradesh	19.87	14.64
2	Assam	16.73	11.24
3	Bihar	14.52	9.57
4	Chattisgarh	14.92	13.00
5	Delhi	13.86	8.64
6	Goa	8.81	9.14
7	Gujarat	12.66	12.64
8	Haryana	13.47	8.57
9	Himachal Pradesh	14.09	7.75
10	Jammu & Kashmir	16.05	9.07
11	Jharkhand	16.00	11.76
12	Karnataka	15.49	9.12
13	Kerala	17.73	12.99
14	Madhya Pradesh	18.39	10.95
15	Maharashtra – Mumbai, Thane & Navi Mumbai	22.27	12.22
16	Maharashtra (Rest of State)	21.83	10.88
17	Meghalaya	13.64	8.02
18	Mizoram	10.34	5.76
19	Nagaland	12.71	6.77
20	Odisha	13.40	12.48
21	Punjab	18.54	8.58
22	Rajasthan	16.99	12.28
23	Sikkim	15.95	8.51
24	Telengana	18.25	13.04
25	Uttarakhand	17.00	9.41
26	Tamil Nadu	17.39	11.88
27	Uttar Pradesh	16.74	9.41
28	West Bengal	14.56	9.17
<b>Union Territories</b>			
1	Chandigarh	11.41	6.77
2	Dadra Nagar Haveli	12.28	8.69
3	Daman & Diu	12.26	8.67
4	Puducherry	12.96	9.82